HARYANA VIDHAN SABHA

Un-Starred Question

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Thursday, the 28th February, 2013.

Acts of Violence in Maruti Udyog

- **369. SH. PARMINDER SINGH DHULL, M.L.A.**: Will the Chief Minister be pleased to state:-
 - a) whether it is a fact that serious act of violence took place within factory premises of Maruti Udyog Ltd., Manesar (Gurgaon), on 18-7-2012;
 - b) if so, whether the group of violent employees of the company murdered/burnt alive an officer of Maruti Udyog as at (a) above;
 - c) whether it is a fact that management of the Maruti Udyog had given a list of the guilty personnel allegedly involved in the violence to the police; and
 - d) if so, the number of persons, including their names and addresses as at (c) above who have been arrested by the police so far?

Chandigarh: The 20th February, 2013 SUMIT KUMAR, Secretary, Haryana Vidhan Sabha